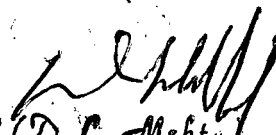


C. A. T. Bench, JAIPUR

Date of Order	Orders
17.9.93.	Mr. U.R. Tatal - Counsel for applicant The learned Counsel for the applicant wishes to withdraw the O.A. with the liberty to file a fresh O.A. Therefore the M.P. ^{and the O.A. are} dismissed as withdrawn  (O. P. Sharma) Administrative Member  (D. L. Mehta) Vice-Chairman
	Copy sent to the app. & copy filed in the file 6553. Dated 22.9.93  22/9/93